

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 58 of 2020

IN THE MATTER OF:

**Harrish Khurana
Liquidator of TEIL Projects Ltd.**

....Appellant

Vs.

Engineers India Ltd. & Anr.

....Respondents

Present:

For Appellant: Mr. Harrish Khurana, Liquidator

**For Respondents: Mr. Anil Kaushik, Mr. Abhishek Mishra and Mr.
Akash Bhardwaj, Advocates for R-1.**

ORDER

18.02.2020: Heard Learned Counsels for the parties. Hearing concluded.

Judgment Reserved.

Learned Counsel for the parties may file short written submission, not more than two pages, by 24th February, 2020.

[Justice Bansi Lal Bhat]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

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